

Sir, what is the Government's response? It is a very serious problem.

12.38 hrs.

## PUBLIC ACCOUNTS COMMITTEE

### Fifty-Fifth Report

[English]

SHRI SRIKANTA JENA (Cuttack): I beg to present the Fifty-Fifth report (Hindi and English versions) of the Public Accounts Committee on action taken on Seventh Report of Public Accounts Committee (10th Lok Sabha) on Trade Development Authority.

12.38  $\frac{1}{2}$  hrs.

## STANDING COMMITTEE ON RAILWAYS

### Third Report and Minutes

[English]

SHRI SOMNATH CHATTERJEE (Bolpur): I beg to present the Third Report (Hindi and English versions) of the Standing Committee on Railways on "Gauge Conversion on Indian Railways" and Minutes of the sittings of the Committee relating thereto.

12.39 hrs.

## STANDING COMMITTEE ON COMMERCE

### (i) Third Report

[English]

SHRI PAWAN KUMAR BANSAL (Chandigarh): Sir, I beg to lay on the Table a copy (Hindi and English versions) of the Third Report of the Department-

related Parliamentary Standing Committee on Commerce on Draft Dunkel Proposals.

### (ii) Evidence

SHRI PAWAN KUMAR BANSAL (Chandigarh): Sir, I beg to lay on the Table a copy of the Evidence tendered before the Department-Related Parliamentary Standing Committee on Commerce on Draft Dunkel Proposals.

12.40 hrs.

## ELECTION TO COMMITTEE

### All India Council for Technical Education

[English]

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): On behalf of Shri Arjun Singh, I beg to move the following:

"That in pursuance of Section 3(4)(j) of the All India Council for Technical Education Act, 1987, the Members of this House do proceed to elect, in such manner as the Speaker may direct, one Member from among themselves to serve as a Member of the All India Council for Technical Education for the term ending on 11 May, 1996, subject to other provisions of the said Act."

MR. SPEAKER: The question is:

"That in pursuance of Section 3(4)(j) of the All India Council for

Technical Education Act, 1987, the Members of this House do proceed to elect, in such manner as the Speaker may direct, one Member from among themselves to serve as a Member of the All India Council for Technical Education for the term ending on 11 May, 1996, subject to other provisions of the said Act."

*The motion was adopted.*

### MATTERS UNDER RULE 377

12.41 hrs.

- (i) **Need to provide financial assistance to State Government of Rajasthan for providing relief to the farmers affected by waterlogging in Suratgarh Tehsil of Sriganganagar district**

*[Translation]*

SHRI MANPHOOL SINGH (Bikaner): Mr. Speaker, Sir, fifteen villages of Suratgarh Tehsil of Sriganganagar district have been affected by water-logging. The houses in these villages are on the brink of collapse and about one lakh acre of the most fertile land, in these villages has become infertile. For the last fifteen years hardly any crop is being produced there. The farmers have become landless. Neither any compensation nor any alternative land has been allotted to these farmers.

In order to check the water logging in the area, the Central Government had sent a team of experts twice or thrice.

They made some recommendations but these have not been implemented so far.

Therefore, we request the Central Government to provide funds for granting compensation of land to farmers. In addition to this, the Government should instruct the Rajasthan Government to transfer lands in order to provide relief to the farmers.

- (ii) **Need to provide Funds for Execution of Potteru Irrigation Project**

*[English]*

SHRI K. PRADHANI (Nowrangpur): A great discontentment has arisen in the minds of the people of undivided Koraput district due to the inordinate delay in the execution of Potteru irrigation project. The project is located in a predominantly tribal populated backward area in the State of Orissa.

Though two decades have passed since the project was started by Government yet it has not been completed. The original estimated cost of the project was Rs. 14.81 crore. Due to cost escalation, the cost has now increased almost seven times. The main barrage has been constructed along with a portion of the two main canals at a cost of Rs. 80.90 crore. But with the Centre refusing to release funds, the work has come to a grinding halt since December, 1986. Potteru is one of the cheapest irrigation projects considering the fact that on completion, it would irrigate 61,031 hectares during Kharif and 48,850 hectares during Rabi seasons in the newly created Malkangiri district.

According to an estimate, Rs. 42 crore is required to complete the project.